CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.463/98

Friday this the 3rd day of April, 1998.

CORAM

Commence

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

N.Abdul Kareem, LTI No.FK/24, CPC Pump Driver, Section Engineers Bridges Office, Southern Railway, Cannanore.

...Applicant

(By Advocate Mr. R.K. Venu Nair (represented)

Vs.

- Union of India, represented by General Manager, Southern Railway, Madras.3.
- Divisional Railway Manager (personnel) Southern Railway, Palakkad.
- 3. Section Engineer (Bridges)
 Southern Railway, Cannanore. ...Respondent

(By Advocate Mrs. Sumati Dandapani)

The application having been heard on 3.4.98, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who is working as CPC Pump Driver (Casual) under the third respondent was empanelled for absorption as Gangman earlier in the year 1991. declined the offer of appointment as Gangman and continued as CPC Pump Driver. On a later occasion also he declined Now by the impugned order A3 he was such an offer. is at Sl.No.21. empanelled as a Gangman. His name According to the applicant his health condition does not permit him to accept the regular job of Gangman and he is entitled to be continued as C.P.C Pump Driver (Casual) with a right to be appointed straightaway in a Group 'C' post against the 25% quota reserved for direct absorption of Skilled Artisan. He has also alleged that persons

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similarly situated like him while empanelled as Gangman filed 0.A.713/97 for having their names deleted from the list of empanelment and that O.A. was allowed deleting their names. The applicant therefore, prays that his name also may be deleted from the empanelment list setting aside the orders A2 and A3 to the extent it affects the applicant and allowing him to continue as a CPC Pump Driver till such time he is absorbed against the vacancies of regular Pump Driver in a Skilled Grade.

- 2. The respondents contend that at the moment there vacancy of regular Pump Driver on which the is applicant could be absorbed, that the respondents have no objection if the applicant wishes to continue as a CPC Pump Driver (Casual) undertaking the risk of retrenchment and deleting his name from the list of empanelment A3. Learned counsel for the applicant states that applicant would be satisfied if the applicant is allowed to continue as a CPC Pump Driver till such time he is regularly absorbed on a Group 'C' post in his turn and subject to the risk of retrenchment.
- In the light of what is stated above, 3. application is disposed of allowing the request of the applicant to the extent of allowing him to continue as a CPC Pump Driver (Casual) at the risk of retrenchment for want of work and directing the deletion of the name of the applicant from the A.3 empanelment list. There is no order as to costs.

Dated the 3rd day of April, 1998.

GHO'SAL

ADMINISTRATIVE MEMBER

HARIDASAN $A \cdot V$ VICE CHAIRMAN

LIST OF ANNEXURES

1. Annexure A-2: Memorandum Dissued by the Divisional Office,
Personel Branch, Palghat, S.Rly., No.J/p.564/IX/
Screening/95-96 dt. 26-3-97.

2. Annexure A-3: Office order No.JW 11/73/97 issued by
Divisional Office, Personnel Branch, Palghat,
S.Rly., No.J/P.564/IX/screening/95/96
Dt. 6-5-97.

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